

3/3/2003 - 20

Applicant by Shri G.K. Masand.
Respondents by Shri V.S. Masurkar
MP - 132/2003 heard and
time is extended as
prayed for.
MP - 132/2003 stands
disposed of.

L-9-
(Smt. Shanta Shastri) (S.L. Jain)
M(A) M(J)

4/3/2003

alip.

3-3-03
order/Judgment despatched
to Appellate Court (s)
on 7-3-03

CP 67/03
For orders
on 30/6/03
Rev 7/7/03
2016

Date noted
as 7/7/03
S.S. Jagtap
G.K. Masand

7/4/2003-15

Shri G.K. Masand, Counsel
for Applicant.
Shri V.S. Masurkar, Counsel
for Respondents.
At the request of Shri G.K.
Masand, adjourned for
the day.
List on 11/8/2003.

(Shankar Prasad) (R.R.K. Tripathi)
M(A) V.C.
alip.